

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD.

Dated: Allahabad, the 30th day of July, 2001.

Coram: Hon'ble Mr. S. Dayal, AM

Hon'ble Mr. S.K. I. Naqvi, JM

ORIGINAL APPLICATION NO. 277 OF 1994

Yogendra Prasad, s/o Sukhnandan Prasad, r/o village & Post Kharauli, District Banda, worked as E.D.M.M. in the office of Abhilekh Adhikari, Rail Dak Vyavastha 'X' Division, Banda.

Applicant

By Advocate: Sri K.C. Tripathi.

Versus

- U.P. Abhilekh Adhikari Rail Dak Vyavastha,
 'X' Division, Banda.
- Superintendent Railway Mail Services,
 'X' Division, Jhansi through Union of India.

Respondents

By Advocate:

ORDER (ORAL)

(By Hon'ble Mr. S. Dayal, AM)

The applicant has come to us for a direction to the respondents to adjust the applicant in other place except Banda, where the vacancies are still water. available.

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- 2. The applicant was appointed as Extra
 Departmental Mail Man by an order dat2d 18.4.1992.
 He was discharged on 5.9.1992. One Sri Kamlesh
 Kumar was appointed to the post previously held
 by the applicant. The applicant does not claim
 any right against the post, which is occupied by
 Sri Kamlesh Kumar but seeks mandamus to the authorities
 to give appointment in other place except Banda.
- The applicant has not acquired any vested right by virtue of his holding the post from 18.4.92 to 5.9.92, which a period of less than 5 months. He is not entitled to any direction, as sought in the O.A. The O.A. is, therefore, dismissed as lacking in merits.

(S.K. I. NAQVI)

S.K.I. NAQV: MEMBER (J) (S. DAYAL)
MEMBER (A)

Nath/